NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI-RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM

TP No.29/HDB/2016	
CP No.71/2008	
AGA Publications Limited & Others	
Anand Prakash Sanghi& Others	
AGA Publications Limited & Others	
397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1.0.00	counsel for Petitioner	9849866556	Ly.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidantanan R.2	PCS	9849056652	1tm
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Heard Shri C. Shilpa, Learned Counsel representing Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri S. Chidambaram, Learned PCS for the Respondent. CP is allowed with directions by separate orders.

Member (J)

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